

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/304/ (IB)/2017  
**NAME OF THE PETITIONER(S)** : SYNERGY PUNCHING PVT LTD  
**NAME OF THE RESPONDENT(S)** : EASUN REYOLLE LTD  
**UNDER SECTION** : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	S. ELAMBHARISHI	Respondent	
2.	M. Arunachalam	Petitioner	

**ORDER**

Counsel representing both the parties are present. Counsel for respondent stated that they are likely to settle the matter with the other side and prayed time for placing the terms and conditions. Considering request of both the counsel, time enlarged. Put up on 08.08.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)